

Items	Volume of exports (Provisional)/Permitted Quota of Exports
Onions . . .	75,776 tonnes (upto 31-1-79)
Potatoes . . .	3,640 tonnes (upto 30-12-78)
Rawa, Suji and Maida	Permitted quota 50,000 tonnes.
HPS Groundnut	Permitted quota 25,000 tonnes, with the National Agricultural Co-operative Marketing Federation (NAFED) as the Canalising agency.

Indianisation of multinational companies

1037. SHRI NARASINGHA PRASAD NANDA:
DR. V. P. DUTT:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some of the foreign companies which had originally decided to wind up their business in India because of their inability to comply with FERA guidelines, have now desired to Indianise their capital and if so, what are the names of those companies;

(b) what is the time given to them by Government to Indianise their capital; and

(c) what steps Government have taken to ensure that these multinationals are not allowed to function till they have Indianised their capital as per the requirements of FERA?

THE MINISTER OF STATE, IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) No, Sir.

(b) Does not arise.

(c) Does not arise since all such companies have wound up their business in India.

Celebration of tourist year

1038. SHRIMATI HAMIDA HABIBULLAH:
SHRI SAWAISINGH SISODIA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have decided to celebrate 1980 as a tourist year in the country; and

(b) if so, what are the details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) Details of the proposed celebration are being worked out in consultation with the concerned Ministries/Departments of the Central Government/State Governments and related organisations.

Airlinking of the important cities of Rajasthan

1039. SHRI BHIM RAJ: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to link the important cities of Rajasthan by air in the near future;

(b) whether any specific time-bound programme has been finalised; and

(c) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Jaipur, Jodhpur and Udaipur are already covered by air services operated by Indian Airlines.

Ajmer, Jaisalmer, Bikaner, Kota and Abu Road in Rajasthan, are included in the list of 50 new population centres recommended by an expert Committee on Third Level Air Services appointed by Government.

(b) and (c) The Report of the Committee is under examination of the Government.

Sale of confiscated goods

1040. DR. V. P. DUTT:
SHRI NARASINGHA PRASAD
NANDA;
SHRI BHOLA PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that confiscated goods are being sold by the custom officials themselves at counters opened by them;

(b) what is the date when the sale of such goods started at various places and what is the value of goods sold on the first day of the sale at various places;

(c) what are the reasons for allowing the sale of goods through customs officials and not giving the goods to cooperatives in the country for sale as was the practice earlier; and

(d) whether it is also a fact that the goods thus sold at customs counters have reached the black market at other places and if so, what measures are proposed to be taken to check the malpractice?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b) Yes, Sir. The recent instructions issued on 1-12-1978 provide *inter-alia* for disposal, by retail sale, of heterogeneous consumer items seized in small lots and confiscated to Government, (excluding watches) after meeting the requirements of the Government Departments and educational and research institutions, as the case may be.

It is reported that action to fix sale prices and make necessary administrative arrangements for sale of these items has been already initiated. Information regarding the proceeds from the sale of these items in different collectorates is not readily available.

(c) The object of allowing disposal of the above items through retail sale is to expedite the clearance of the stocks and also to ensure that the goods are sold directly to *bonafide* consumers.

(d) No, Sir. Reports received by Government do not provide any such indication.

Disposal of smuggled goods

1041. SHRI F. M. KHAN: Will the Minister of FINANCE be pleased to state:

(a) the total value of smuggled goods seized during 1978 in the country, and

(b) the quantity and value of smuggled goods disposed of during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) The value of smuggled goods seized during the year, 1978 was about Rs. 30.33 crores.

(b) The value of confiscated smuggled goods disposed of during the same period was about Rs. 6.03 crores.

Resignations by Chairman and Chief Executives in public sector undertakings

1042. DR. RAFIQ ZAKARIA: Will the Minister of FINANCE be pleased to state:

(a) the number of the Chairman and the Chief Executives of the various public sector undertakings who resigned their posts during the last two years and the reasons for the resignation in each case; and

(b) what has been the effect of their resignations on the functioning of these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) The available information in regard to those Chief Executives of Central Government Industrial and Commercial Undertakings who resigned from their posts during the last two years is given in the statement.